

F.No.278A/51/2021-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Legal Cell)

C-Wing, 5th Floor, Hudco Vishala Bldg,
Bhikaji Cama place, R.K.Puram,
New Delhi-07.04.2022

ORDER

The President of India is pleased to appoint/re-appoint the following Advocates as Special Public Prosecutors for handling CBIC cases before Subordinate Courts, Session Courts and High Court in Jaipur Zone, on the existing terms and conditions:-

S.No.	Name of SPPs (Sh./Ms./Smt.)	Place of Posting	Tenure	Appointment/Re-appointment
1	Kuldeep Gaur	Jaipur	18 months from the date of issue of order	Fresh appointment
2	Kishan Singh Nahar	Jodhpur	(i) Extension upto the date of issue of order and (ii) 18 months from the date of issue of order	Re-appointment

2. This issues with concurrence of the Ministry of Law & Justice (Department of Legal Affairs) vide I.D. No. J-12013/23/2022-Judicial dated 31.03.2022.


(Anish Gupta)
OSD (Legal)
Ph: 011-26162152

Copy to:-

1. Chief Commissioner of CGST, Jaipur Zone.
2. Pay and Account Officer, O/o the Chief Commissioner of CGST, Jaipur Zone.
3. Ministry of Law and Justice (Deptt. of Legal Affairs), Judicial Section, New Delhi with reference to their above reference I.D. No. J-12013/23/2022-Judicial dated 31.03.2022.
4. All SPPs (through concerned Chief Commissioner's office).
5. webmaster.cbcc@icegate.gov.in for uploading the same on CBIC website under URL:cbic.gov.in/htdocs-cbec/legalaffairs/dla_idx.